## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 114 (ND)/2013

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: Barnada E-Learning Pvt. Ltd. & Ors. Vs. M/s Umang Boards Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Mr. M. L. Sharma, Advocate

For the Respondent (s) : Mr. Amol Vyas, Advocate

## Order

The case has been transferred from the Hon'ble Principal Bench. As no time left, be listed for final arguments on 5th December, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)